

27.5.2002

Hon'ble Mr. Justice R.R. K. Trivedi
Hon'ble Mr. C.S. Chadha

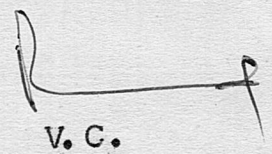
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AM

List has been revised. Shri S.K. Mishra for the applicant.

On 24.5.2002, the learned counsel for the respondent had placed before us a copy of the order dated 10.12.2001 by which the representation of the applicant was decided. The counsel for the applicant had prayed for time to ascertain the correctness. The copy of the order dated 10.12.2001 was also despatched at the address of the applicant.

In the circumstances, as the order has been complied with, nothing remains to be decided in this application. The contempt application is rejected. Notices are discharged. No order as to costs.


A.M.


V.C.

psp.